

File No : 01/CESTAT/Misc/2018-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block- 2 R. K. Puram, New Delhi- 66

Dated: 16/05/2024

CIRCULAR

On a review of the monthly statement of appeals, long pending cases have come to the notice of the Hon'ble President. It has since been directed that all appeals prior to the year 2018 shall be listed by the Registry on priority basis.

The notice of hearing/cause list may state that no adjournment would be granted to such appeals.


(Vaishali Kharbanda)
Technical Officer
CR Section

Copy to:-

1. SPS to Hon'ble President , CESTAT – (for kind information please.)
2. Hon'ble Members, CESTAT all benches
3. PS to Registrar/DRs/A.R's CESTAT Delhi and Regional Benches
4. Computer Section – for uploading on web site
5. Office Copy.